

# NOTICE

In Continuation to the Notice dated 18.05.2020 of the High Court of Judicature at Bombay, it is hereby brought to the notice of the Advocates, Litigants and Parties appearing in person that:

- (a) The High Court of Bombay at Goa will function on 22.05.2020, 28.05.2020 and 02.06.2020 at 11:00 a.m. to 1.00 p.m. until further orders.
- (b) Office of the Registry shall function w.e.f. 21.05.2020 to 31.05.2020 at 10:00 a.m. to 2:30 p.m. until further orders.

By Order

High Court of Bombay at  
Panaji-Goa

sd/-  
(Dinesh R. Shetty  
Registrar(Admin.)

Dated: 26/05/2020